GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 849 ANSWERED ON 24TH JULY, 2025

SUBSTANDARD SOIL NAILING PROCEDURES ON NH 66

849. ADV DEAN KURIAKOSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it has come to the notice of the Government that the soil nailing procedures have been carried out at a substandard level, especially on National Highway (NH) 66 and if so, the details thereof
- (b) whether any action has been taken against such firms and if so, the details thereof; and
- (c) whether adequate testing of the quality of the soil and evaluation of the soil nailing process has been carried out by the National Highways Authority of India for highways in Kerala, considering the heavy rainfall and waterlogging conditions in the State and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) and (b) The details are annexed.
- (c) The Contractor/Concessionaire is obligated to carry out adequate testing of soil/slopes and evaluation of slope/cut protection measures as per the guidelines and standards of Indian Road Congress (IRC) in accordance with Contract/Concession agreement. Independent Engineer/Authority Engineer and Project Director are responsible for random test check of samples.

ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO. 849 ANSWERED ON 24^{TH} JULY, 2025 ASKED BY ADV DEAN KURIAKOSE REGARDING 'SUBSTANDARD SOIL NAILING PROCEDURES ON NH 66'.

| SI. No | Details of Soil Nailing Procedures that have been carried out at a Substandard level | Action Taken |
|-----------|------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Incident of soil nailing collapse occurred on 16.06.2025 between Ch. 58+040 to Ch. 58.100 (60m) in Chengala-Neeleshwaram section of NH-66 | Show cause notice issued to Concessionaire and its promoter M/s. Megha Engineering & Infrastructure Ltd. for debarment upto 1 year or completion of rectification work, whichever is later + penalty of 5% of Current value of failed work or 0.5% of Contract value of whole work whichever is more, besides temporarily suspending them from participating in ongoing / future bids of NHAI for one month or till they submit remedial measures with proper studies / demonstrate such failures do not repeat. |
| 2 | Soil nailing works collapsed from km 191+820 to km 192+100 (LHS), km 193+400 to km 193+540 in the stretch of Azhiyur- Vengalam. | Show cause notice issued to Concessionaire M/s. Azhiyur-Vengalam Road Pvt. Ltd. for debarment upto 1 year + penalty of Rs. 50 Lakh to Rs. 5 Crore. Concessionaire has been directed to carryout rectification/remedial measures at their own cost. Show Cause Notice issued to IE for debarment upto 1 year & penalty of Rs. 20 Lakh. |
